

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME INNOVATIVE
BUILDING PROJECTS PRIVATE LIMITED OPERATING IN THE REAL
ESTATE BUSINESS IN MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Supreme Innovative Building Projects Private Limited CIN: U70102MH2009PTC196968 PAN: AAOCS0745F
2.	Address of the registered office	Sharma Bungalow, Hiranandani Complex Bhd Lake Castle View Bldg, Powai, Mumbai City, Mumbai, Maharashtra, India, 400076.
3.	URL of website	https://sibppl.stellarinsolvency.com/
4.	Details of place where majority of fixed assets are located	N/A
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2019.
7.	Number of employees/ workmen	No information is received from the management of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: innovativesupreme@gmail.com Visit website: https://sibppl.stellarinsolvency.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: innovativesupreme@gmail.com Visit website: https://sibppl.stellarinsolvency.com/
10.	Last date for receipt of expression of interest	July 01st , 2024

11.	Date of issue of provisional list of prospective resolution	July 06th, 2024
12.	Last date for submission of objections to provisional list	July 11th, 2024
13	Date of issue of final list of prospective resolution applicants	July 15th, 2024
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	July 17th, 2024
15	Last date for submission of resolution plans	August 19th, 2024
16.	Process email id to submit EOI	innovativesupreme@gmail.com

Sd/-
Mr. Anup Kumar Singh
Resolution Professional
IBBI Regn No.:- IBBI/IPA-001/IP-P00153/2017-2018/10322
AFA Valid till: 23-12-2024
Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,
Deshopriya Park, Kolkata - 700029.
For Supreme Innovative Building Projects Private Limited- Under CIRP

Place: Kolkata
Date: 11-06-2024

CORPORATE BRIEFS

UPDATE (CR)

GM Central Railway inaugurates Go Green initiative at Wadibunder Coaching Complex

Central Railway observed World Environment Day on 5.6.2024 with significant green initiatives.

Shri Ram Karan Yadav, General Manager, Central Railway inaugurated Go green initiative taken by Mumbai Division at Wadibunder Coaching Complex on the occasion of World Environment Day. This initiative includes Sewage treatment plant (STP) and Roof top Solar Power plant. A demonstration of Battery operated portable backpack-type garbage litter collector and 'Eco toilet' solution was also given before the General Manager.

Shri Yadav also inaugurated the extension of sick line shed to cater to the increased workload of Wadibunder coaching depot. He appreciated the idea of Narrow gauge NDM1 Locomotive converted into a steam locomotive selfie point in the Depot. The occasion was marked by planting of saplings by the General Manager and other Senior Officers present. A total of 500 saplings were planted. Shri Chittaranjan Swain, Additional General Manager, Shri Sunil Kumar, Principal Chief Mechanical Engineer, Shri Rajneesh Mathur, Principal Chief Engineer, Central Railway, Shri Rajnish Goyal, Divisional Railway Manager, Mumbai Division and Senior Officers of Headquarters and Division were also present on the occasion.

UPDATE (SKS MEDICAL COLLEGE)

MBBS students studying in SKS Medical College did the free test

MBBS students studying in SKS Medical College, Chaumuhan, visited villages Bajhera and Konkera and went door-to-door to give health hygiene & hydration related information for the current summer season and conducted free tests to check the vitals of the villagers and their respective families under the Family Adoption Program.

Villagers were informed to consume much liquids to avoid heat-strokes. S.K.S. Group Chairman S.K. Sharma said that free operations are being conducted for patients in SKS Hospital and his priority is to serve the public with the spirit of providing healthcare to all sections of our society. Professor Dr. Dalveer Singh, Professor Dr. Amar Veer Mehta, Shivcharan Pradhan, Naval Kishore Sharma etc. were present.

UPDATE (HPCL)

HPCL Commissions India's First Highly Efficient 'Solid Oxide Electrolyser' for Green H2 Generation

Hindustan Petroleum Corporation Ltd. has successfully commissioned India's first Solid Oxide based Electrolyser (SOE) at its HP Green R&D Centre, Bengaluru for Green Hydrogen (GH2) generation. This highly efficient pilot-scale electrolyzer can generate Green Hydrogen with 99.99% purity and marks a significant step in evaluating this technology for generation of green hydrogen and its derivatives. The first of its kind SOE system produces Green Hydrogen from the electricity generated by a captive Solar+Wind plant using a 20 kW Solid Oxide Electrolyser stack. Going forward, this has the potential to enable Green Hydrogen Mission economically sustainable. During the commissioning, Shri S. Bharathan, Director - Refineries HPCL, briefed the progress made by HP Green R&D to support HPCL's energy transition through innovation, research, indigenization, cost optimisation and revenue generation. On the backbone of this SOE system, HP Green R&D will carry out research in the areas of utilization of low quality steam/waste heat from refineries for hydrogen generation, carbon capture through co-electrolysis route producing syn-gas and e-fuels and the high temperature hydrogen for further downstream applications. With this, HP Green R&D Center has the unique distinction of commissioning all three leading technologies of electrolyzers. This will enable, simultaneous use of different types of electrolyzers to optimize the cost.

Delhi, Acknowledge Partner- NAFCUB Delhi, recognizes outstanding contributions in the field of cybersecurity within the cooperative banking sector.



UPDATE (IIM)

IIM Mumbai celebrated World Environment Day 2024

Indian Institute of Management (IIM) Mumbai celebrated "World Environment Day" on 6th June 2024. The event commenced with a plantation of medicinal & flower saplings at the open gym, near the community hall at 9.30 am. All the Faculty Members, Officers, Staff, and Students actively participate in the plantation drive. The guest lecture on the online platform was also organized at the Director's Conference Room at 11.30 am by Shri Rohit Kumar, Secretary General, Carbon Markets Association of India. IIM Mumbai celebrated World Environment Day under the guidance of Prof. Manoj Tiwari, Director - IIM Mumbai. Prof. Shankar Murthy, Dean (Academics); Prof. Shirish Sangle, Dean (Faculty Affairs); Prof. Seema Unnikrishnan; Prof. Hema Diwan; Prof. Nikhil Mehta, Prof. Vidyadhar Gadam, Lt. Cdr (Mrs.) Nisha Singh, Chief Administrative Officer, IIM Mumbai were present on this occasion. Aftab Alam, Hindi Officer for conducting and coordinating World Environment Day.

UPDATE (WR)

WR collects ₹38.03 crore as fine during April to May 2024

In order to ensure hassle-free, comfortable travel & better services to all bonafide passengers over Western Railway, intensive ticket checking drives are being carried out continuously over Mumbai suburban local services, Mail/Express as well as passenger trains & holiday special trains so as to curb the menace of ticketless/irregular passengers. The highly motivated ticket checking team under the supervision of senior commercial officers of Western Railway organized several ticket checking drives during the months of April to May 2024, thereby recovering an amount to the tune of Rs. 38.03 Crore, which also includes Rs.10.28 Cr from Mumbai Suburban section. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, during the month of May 2024, an amount of Rs.17.19 crore was recovered through detection of 2.80 lakh ticketless/irregular passengers, including unbooked luggage cases. Also, in the month of May, WR realized fines amounting to Rs.4.71 crore through detection of more than 1 lakh cases over Mumbai Suburban section. To prevent unauthorized entry in AC local trains, frequent surprise ticket checking drives are carried out. As a result of these drives almost 8500 unauthorized passengers have been penalized in April & May 2024 and around Rs. 29 lakh collected in fines.

UPDATE (VWSB)

Vasai Vikas Sahakari Bank CISO Wins the Bharat Ratna Sahakarita Samman 2024

Vasai Vikas Sahakari Bank Chief Information Security Officer (CISO) Shri Ashok Kumar Tiwari has been awarded the prestigious Bharat Ratna Sahakarita Samman in the category of Best CISO of the Year 2024. The Bharat Ratna Sahakarita Samman is one of the highest accolades in the cooperative banking sector, celebrating excellence, innovation, and leadership. The award honors individuals who have demonstrated exceptional commitment to enhancing the security and resilience of cooperative banking institutions. This esteemed award, organized by B2B Infomedia, New Delhi, recognizes outstanding contributions in the field of cybersecurity within the cooperative banking sector.

UPDATE (WR)

Western Railway vigilance team nabs bootleggers from Vivek Express

Western Railway's Vigilance department nabbed two men carrying illicit liquor from Train no.19027 Bandra Terminus - Jammu Tawi Vivek Express. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, based on a follow up since past one month, the diligent Vigilance Team of WR carried out a secret operation on 8th June, 2024 and nabbed two men with illicit liquor from Sleeper coach (S/3) of Train No.19027 Bandra Terminus - Jammu Tawi Vivek Express, who were engaged in bootlegging. At the time of questioning, the men disclosed that they both were the carriers and carrying these bottles to supply in Hotels at Surat. Shri Thakur further informed



that total 260 bottles valued at around Rs. 46,500/- have been recovered from them. Thereafter, they were handed over to Government Railway Police (GRP), Surat along with the liquor bottles, for further necessary legal action as per the extant rules in Gujarat, which is a dry state and carrying/selling/possession of liquor is prohibited.

UPDATE (PNB)

PNB SIGNS MOU WITH India Infrastructure Finance Company Limited

Punjab National Bank (PNB), nation's leading Public Sector Bank, and India Infrastructure Finance Company Limited (IIFCL), a wholly-owned Government of India company set up in 2006 to provide long-term financial assistance to viable infrastructure projects have signed a Memorandum of Understanding at PNB Corporate Office in Dwarka, New Delhi. With this step, both the institutions will collaborate to fund the infrastructure projects wherein the parties can mutually participate under consortium/multiple lending arrangement to provide financial support to the prospective borrowers subject to due diligence and on case to case basis. A signing ceremony for the MOU took place, with Shri Atul Kumar Goel, MD & CEO of PNB, and Dr. Padmanabhan Raju Jaishankar, MD of IIFCL. The occasion was graced by all Executive Directors of PNB, along with senior executives from both PNB and IIFCL. This MOU shall be a milestone in finding new avenues of lending to the infrastructure projects of the country and they assured full participation from both sides in this endeavour.



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NOTICE OF LOSS OF SHARES OF ULTRATECH CEMENT LIMITED
 Regd. Off. 'B' Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Mumbai, Maharashtra-400093

Notice is hereby given that the following share certificates have been reported as lost/misplaced and the Company intends to issue duplicate certificates in lieu thereof, in due course.

Name of the holder	Folio No.	No. of shares (Rs. 10/- f.v.)	Certificate No.(s)	Distinctive No. (s)
DIPALI PYNE	70335191	130	110397	34559126 TO 34559255

Ultra Tech Cement Ltd. under the name of DIPALI PYNE has/have been lost or mislaid and the undersigned has/have applied to the company to issue duplicate Certificate (s) for the said shares. Any person who has any claim in respect of the said shares should write to our Registrar, KFIN Technologies Limited, Selenium Tower B, Plot 31-32 Gachibowli, Financial District, Hyderabad-500032 within one month from this date else the company will proceed to issue duplicate Certificate(s)

Place : Mumbai
 Date : 09/06/2024

FORM 3 INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME STAR VILLA PRIVATE LIMITED
 OPERATING IN CONSTRUCTION & CIVIL ENGINEERING IN MUMBAI
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Supreme Star Villa Private Limited CIN: U45200MH2011PTC218634 PAN: ASUCS9509H
2. Address of the registered office	Supreme House, Plot No.94/C, Opp. I.L.T., Powai, Mumbai, Maharashtra, India, 400076, https://ssvpl.stellarinsolvency.com/
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	N/A
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2020. No information is received from the management of the Corporate Debtor.
7. Number of employees/ workmen	For details, please contact at: supremestartvill@gmail.com Visit website: https://ssvpl.stellarinsolvency.com/
8. Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	For details, please contact at: supremestartvill@gmail.com Visit website: https://ssvpl.stellarinsolvency.com/
9. Eligibility for resolution applicant under section 25(2) (h) of the code is available at URL	For details, please contact at: supremestartvill@gmail.com Visit website: https://ssvpl.stellarinsolvency.com/
10. Last date for receipt of expression of interest	July 01st, 2024
11. Date of issue of provisional list of prospective resolution applicants	July 06th, 2024
12. Last date for submission of Objections to the Provisional list	July 11th, 2024
13. Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants	July 15th, 2024
14. Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants	July 17th, 2024
15. Last date for submission of Resolution Plan	August 19th, 2024
16. Process email id to submit Expression of Resolution Plan	supremestartvill@gmail.com

Mr. Anup Kumar Singh
 Resolution Professional
 IBB Regn No:- IBB/IPA-001/IP-P00153/2017-2018/10322
 AFA Valid till: 23-12-2024 Suite 1B, 1st Floor, 22/28A, Manoharpukur Road, Deshpriya Park, Kolkata - 700029.
 For Supreme Star Villa Private Limited - Under CIRP

Place: Kolkata
 Date: 11-06-2024

E-AUCTION SALE NOTICE-CORRIGENDUM SNEH SADAN TRADERS AND AGENTS LIMITED (IN LIQUIDATION)
 (CIN: U74999MH1980PLC022661)
 Registered office: Cecil Court 1st Floor, Lansdowne Road Mumbai 400039

Notice is hereby given to the public in general in connection with the sale of Sneh Sadan Traders And Agents Limited (in liquidation) ("Corporate Debtor"), offered by the Liquidator appointed by the Hon'ble NCLT, Mumbai Bench vide order LA. 243 of 2021 in C.P. (IB) No. 2641 (MB) / 2019 dated 5.7.2021 (date of receipt of order-23.9.2021) under the Insolvency & Bankruptcy Code, 2016 ("Code").

The bidding shall take place through online e-auction service provider LinkStar Infosys Private Limited at www.eauctions.com.in; Email id: admin@eauctions.com.in, Mobile No.: +91 9870099713.

The sale notice was published in newspapers earlier on May 22, 2024 but due to technical reasons it could not be displayed on website of the IBB in terms of Liquidation Regulation 12(3)(c). Therefore, this corrigendum is being published.

SR. NO.	PARTICULARS	DETAILS
1	Date and Time of Auction	Date: July 09, 2024 Time: 3:00 p.m. to 5:00 p.m. (with unlimited extension of 5 minutes)
2	Address and e-mail of the Liquidator as registered with IBB	IBBI Reg. Address: 605, Suncity Business Tower, Golf Course Road, Sector-54, Gurgaon, Haryana-122002 Reg. email id: alok@insolvencyservices.in
3	Correspondence Address	Address: 605, Suncity Business Tower, Golf Course Road, Sector-54, Gurgaon, Haryana-122002 Project specific email id: sneh.liquidation@gmail.com

Particulars of Asset	Reserve Price (Amt. in INR.)	Initial Earnest Money Deposit (Amt. in INR.)	Incremental Value (Amt. in INR.)
BLOCK - I The entire un-audited balance sheet of the Corporate Debtor (excluding a Residential property in Colaba, Mumbai), as on 05.07.2021 is being offered for sale as a going concern in terms of clause (e) of regulation 32 of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016	2,66,67,127	26,66,713	1,00,000
BLOCK - II Office Premises at Cecil Court, 1st Floor, Lansdowne Road Mumbai 400039	2,53,61,910	25,36,191	1,00,000
BLOCK - III Securities & Financial Assets	13,05,217	1,30,522	25,000

Important Notes:

- The sale shall be on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER IT IS", "WHATEVER THERE IS" and "WITHOUT RECOURSE BASIS" and as such, the sale shall be without any kind of warranties and indemnities. The sale is conducted under the provisions of the Code and the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 made thereunder.
- The present Sale Notice must be read along with the E-Auction Process Documents wherein details of the process and timelines for submission of eligibility documents, site visit, due diligence etc. are outlined. The said E-Auction Process Document will be available on the website of e-auction service provider LinkStar Infosys Private Limited (Linkstar) website: www.eauctions.com.in from June 11, 2024.
- Interested bidders shall participate after mandatory reading and agreeing to the relevant terms and conditions as prescribed in the E-Auction Process Document and accordingly, submit their expression of interest by June 25, 2024, in the manner prescribed in the E-Auction Process Document.
- The Liquidator has the absolute right to accept or reject any or all offer(s) or adjourn/postpone/cancel/modify/terminate the e-Auction or withdraw any assets thereof from the auction proceeding at any stage without assigning any reason therefor.
- As per proviso to sub-clause (f) of clause (1) of section 35 of the Code, the interested bidder shall not be eligible to submit a bid if it fails to meet the eligibility criteria as set out in section 29A of the Code (as amended from time to time).
- The Bidders have three blocks to bid for. Block - I has overriding preference over the other two blocks.
- The Bidders who have already submitted their Expression of Interest (EOI) in response to notice dated May 22, 2024 may not submit their EOIs again.

Sd/-
Alok Kumar
 Liquidator of Sneh Sadan Traders And Agents Limited (in Liquidation)
 Date : 11/06/2024, E-mail ID: alok@insolvencyservices.in
 Place: Gurugram AFA Validity: November 19, 2024

Unit No. 25, 26 & 27, Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri West, Mumbai - 400053.
 Email: mumbai_andheriwest@tmbank.in
 Ph: 022 26366240 / 26366260
 CIN : L65110TN1921PLC001908

TMB Tarnived Mercantile Bank Ltd
 Do a step ahead in life

DEMAND NOTICE UNDER SECTION 13 (2) OF THE SARFAESI ACT
 Borrowers:

- Pravin Chandrakant Lad S/o. Mr. Chandrakant Lad (Applicant) Room No. E-9, Vile Parle East, Mumbai-400099.
- Preeti Pravin Lad W/o. Mr. Pravin Lad (Co-Applnt) Room No. E-9, Vile Parle East, Mumbai-400099.

Sub: Demand Notice Under Section 13(2) of SARFAESI Act in respect of Loan Ac.No 214700950100029-Term Loan 54.00 lakhs availed by Mr. Pravin Chandrakant Lad and Mrs. Preeti Pravin Lad, availed at Mumbai Andheri West branch.

At your request, the Bank has granted its Mumbai Andheri West branch from time to time various credit facilities to the Borrowers as per the particulars mentioned in Schedule-A. You, the Borrower have availed the credit facilities with an undertaking to repay the said credit facilities and executed the necessary loan documents in favour of the Bank and created mortgage by way of deposit of title deeds in respect of the property more fully described in Schedule B as primary security.

The liability in the above loan account were duly acknowledged by you by executing balance confirmation letters and revival letters and also other security documents from time to time.

Consequent to the default committed by the borrower/borrowers in repayment of the principal debt and interest thereon, the loan account, has been classified as Non Performing Assets (NPA) as on 02.06.2024 as per the directions/guidelines of Reserve Bank of India relating to asset classifications issued from time to time. Despite repeated requests you, the Borrowers have failed and neglected to repay the said dues/outstanding liabilities.

You, the Borrowers, Mortgagees are hereby called upon by this Notice under Section 13(2) to discharge the liabilities in full to the bank and to repay a sum of **Rs. 55, 86, 122.10 (Rupees Fifty five lakh Eighty Six thousand One hundred and twenty two and ten paise only)** as on 04.06.2024 to the Bank within 60 days from date of this notice. You are also liable to pay future interest 9.45% plus 2.00% penal interest on the aforesaid amount together with incidental expenses, cost, charges etc.

Bank will exercise all or any of the rights detailed under Sub-Section (4) of Section 13 and under other applicable provisions of the Act if you fail to repay the Bank the aforesaid amount with future interest and all costs and expenses thereon.

You, the Borrower / Guarantors/Mortgagor are restrained from transferring by way of sale, lease or otherwise, any of the above said assets more specifically mentioned in the schedule hereunder after issuance of this notice as per Section 13(13) of the above Act and any such transfer without prior written consent of the bank will not affect the rights of the Bank and any such transfer shall be void.

The Borrower's/Guarantor's/Mortgagor's attention is hereby invited to the provisions of sub-section 8 of Section 13 of the Act, in respect of time available to redeem the assets. Section 13(8) of the SARFAESI Act.

Where the amount of dues of the secured creditor together with all costs, charges and expenses incurred by him is tendered to the secured creditor at any time before the date of publication of notice for public auction or invited quotations or tender from public or private treaty for transfer by way of lease, assignment or sale of the secured assets

- the secured assets shall not be transferred by way of lease assignment or sale by the secured creditor and
- in case, any step has been taken by the secured creditor for transfer by way of lease or assignment or sale of the assets before tendering of such amount under this sub-section, no further step shall be taken by such secured creditor for transfer by way of lease or assignment or sale of such secured assets.

This notice is issued without prejudice to the Bank's right to initiate such other actions or legal proceedings as it deems necessary under any other applicable provisions of law.

SCHEDULE - A

S.No	Nature of Facility with Account Number	Amount Outstanding as on 04.06.2024	Date of Execution of Loan Documents
1	Term Loan- Rs.54,00,000/- (214700950100029)	Rs. 55, 86, 122.10	04/12/2020
Total		Rs. 55, 86, 122.10	

SCHEDULE - B (Primary Security)

S.No	Limit details	Details of Security
1	Term Loan Rs.54,00,000/- (214700950100029)	On equitable mortgage of Residential flat situated at Flat No.D-1- 401, admeasuring 685 Sq.ft (Carpet Area) (822 Sq.ft-Built Up Area, 984 Sq.ft saleable area, 4 th floor, A Wing, "Sal Orchid Project", Survey No. 120, Hissa No.7A, Village Davadi, Taluka Kalyan, District Thane, Pincode-421206, in the name of Mr. Pravin Chandrakant Lad and Mrs. Preeti Pravin Lad.

Sd/-
 Authorised Officer
Tarnived Mercantile Bank Ltd.,
 (For Mumbai Andheri west Branch)

THE BUSINESS DAILY.

FINANCIAL EXPRESS

FOR DAILY BUSINESS.

financialexpress.com

FORM 3 INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED
 OPERATING IN THE REAL ESTATE BUSINESS IN MUMBAI
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Supreme Innovative Building Projects Private Limited CIN: U70102MH2009PTC296968 PAN: AAOC50745F
2. Address of the registered office	Sharma Bungalow, Hiranandani Complex Bhd Lake Castle View Bldg, Powai, Mumbai City, Mumbai, Maharashtra, India, 400076, https://sibppr.stellarinsolvency.com/
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	N/A
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2019. No information is received from the management of the Corporate Debtor.
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Mr. Anup Kumar Singh
 Resolution Professional
 IBB Regn No:- IBB/IPA-001/IP-P00153/2017-2018/10322
 AFA Valid till: 23-12-2024 Suite 1B, 1st Floor, 22/28A, Manoharpukur Road, Deshpriya Park, Kolkata - 700029.
 For Supreme Innovative Building Projects Private Limited- Under CIRP

Place: Kolkata
 Date: 11-06-2024

